19. STATUTES FOR TIME BOUND PROMOTION OF LECTURERS TO THE POST OF READERS AND PROMOTION OF READERS TO THE POSTS OF UNIVERSITY PROFESSORS OF AFFILIATED COLLEGES INCLUDING RELIGIOUS AND LINGUISTIC MINORITY COLLEGES.

(As approved by the Chancellor vide no. BSU-20192-2280/GS(I)-dated 14.9.92)

The Chancellor on the recommendation of the Bihar Inter University Board and the State Government has been pleased to approve the following Statute on 7.9.92 under Section 5(2) of the Bihar Inter University Board Act, 1981 for implementation in your University:-

Statute for Time Bound Promotion of Lecturers to the posts of Readers and for Readers to the post of University Professors.

Notwithstanding anything to the contrary as contained in the statutes, it is hereby provided that :-

- (1) A lecturer, serving in an affiliated college (which includes colleges established and managed by religious and linguistic minority) managed and maintained by the Governing Body, shall on the recommendation of the Bihar Colleges Service Commission be promoted on the basis of Time Bound Scheme to the post of Reader, subject to the following conditions:-
 - (a) That, he holds the qualification as prescribed for the post of Lecturer under the Statute inforced at the time of his appointment as Lecturer and has fulfilled the conditions, if any attached thereto as laid down in the Statute;
 - (b) That, he holds substantive appointment on the post of Lecturer; and
 - (c) That, he has completed at least ten years of continuous service as lecturer in one or more Universities within the State of Bihar: Provided that the service rendered in a degree college during the period the college was not affiliated in the subject concerned even up to the Intermediate standard, shall not be taken into account for the purpose of this Statute.

Provided further that the service rendered in more than one University within the State of Bihar shall be deemed to be continuous if the period elapsed between leaving the service of a University and joining the service of another University does not exceed the normal joining time as prescribed in the service statute.

- (d) That deficit grant will be paid by the State Govt. only to the lecturer working against posts sanctioned on or before 19 Oct. 1982 the colleges affiliated to the university on or before 19.10.82.
- (2) A Reader serving in an affiliated college managed and maintained by the Governing body and had completed atleast twenty five years of continuous service as teacher, not below the rank of lecturer, in one or more Universities within the State of Bihar, shall on the recommendation of the Bihar College Service Commission be promoted on the basis of time bound scheme as to the post of University Professor subject to the conditions given in proviso to Clause (1) above.
- (3) "A Reader possessing the qualification of a University Professor prescribed by the University Grants Commission serving in a University Department or in a affiliated degree college, managed and maintained by the Governing Body and who has completed at least 16 years of continuous service as Lecturer/Reader, in one or

more Universities within the State of Bihar shall on recommendation of the Bihar College Service Commission be promoted to the post of University Professor, other conditions remaining the same."

2. Such promotion shall deemed personal promotion, be to it shall not shall made recommendation the Bihar College automatic but be on the of Service Commission on consideration of experience & C.C.Roll of the teacher concerned.

Provided that where C.C.Roll have been maintained before implementation of these statutes, the teachers who are eligible for promotion University of implementation of this Reader or Professor on the date statutes. shall be considered by the said Commission on the basis of experience and certificates from the Head of the Institution or Principals of Colleges concerned in regard to the satisfactory service of the teachers, after the same have been screened by a committee consisting of the Vice-Chancellor, the Dean of the Faculty concerned, the Head of the University Department concerned and two experts appointed by the Vice-Chancellor from the panel prepared by the Bihar Inter University Board.

Provided further that the report of the Committee in each case shall be referred to the Bihar College Service Commission for its recommendation but where in the opinion of Committee a teacher fulfills the prescribed conditions and is found fit to be promoted, the Governing Body, may on the recommendation of the Vice-Chancellor pass orders for promotion of such a teacher on a temporary basis till final decision is taken on the recommendation of the said Commission, but in case the Commission does not recommend for promotion, the temporary promotion given to such teacher shall cease to be effective immediately.

Also provided that hereafter C.C.Rolls shall be regularly maintained in respect of each teacher according to the procedure and in the form to be approved by the Chancellor for the purpose.

- 3. Promotion under the above clause shall be admissible only in the faculties in which the fifth plan U.G.C. scale of pay have been implemented by the G.B. and University but a teacher who did not opt for the U.G.C. scale of pay shall also be eligible to be considered for promotion to the post of Reader or University Professor, as the case may be, under this Statute in the old scale of pay.
- 4. Where a teacher is promoted to the post of Reader or University Professor, as the case may be, such a promotion shall take effect from the date on which the lecturer entered the 11th year of his qualifying service or the Reader entered the 26th year of his qualifying service, as the case may be, or from theist February, 1985, whichever is later.
- 5. The case of teacher, who is not recommended by the said Commission for promotion as Reader or University Professor may again be considered for promotion after a period of one year has elapsed since his name was last considered. The promotion in such a case shall take effect from the date of the recommendation of the Commission.
- 6. The post held by the Lecturer or Reader who is promoted to the post of Reader or University Professor shall be deemed to be upgraded with effect from the late of such promotion and shall remain upgraded as such till the incumbent continues to hold the post, but the same shall be converted into the post of Lecturer or Reader, as the case may be, in the event of retirement, resignation, death or otherwise provided that if the post of Reader or Lecturer was itself an upgraded post which was further upgraded as that of Reader or University Professor, the same shall be converted into the Lecturer's post in the event of vacancy.
- 7. The upgraded post shall be deemed to be a substantive post till the promotee holds it, but any temporary vacancy on the post on account of the promotee being on leave or on foreign service or officiating in or hold another post on temporary basis, shall be that of Lecturer or Reader (not being as upgraded post), as the case may be. The lecturer who is promoted as Reader or the Reader who is promoted as University Professor shall from the date of promotion draw his pay in the higher scale which shall be fixed under the relevant provision of the service statute of the University.
 - 9. The Inter-se-seniority of the teachers will not be adversely affected by time bound promotion.

- 10. Appointment to the duly created posts of Readers or University Professors as also promotion under the Merit Promotion scheme for Readers shall continue to be made on the basis of the prescribed qualifications and in the manner prescribed in the Act and the Statutes.
- 11. The Principal of the College with the approval of the Governing Body shall place a list of eligible candidates giving all the required information about each of them alongwith all the relevant papers including service records and C.C. Rolls before the screening committee to be appointed by the Vice-Chancellor for scrutiny. The recommendation of the Screening Committee alongwith all the relevant papers shall be submitted to the Bihar College Service Commission and the recommendation of the said Commission shall be placed before the Governing body of the college at the next meeting for orders.
- 12. This Statute shall come into force with effect from the 1st February, 1985
 "Provided that the above statutes will not be applicable in case of teachers of subjects affiliated upto Intermediate standard only."
- **Note:** (1) No teacher shall be allowed more than two such promotions during the entire period of his service. As such a Demonstrator who was promoted as Lecturer may be further promoted as Reader under this Statute but not as University Professor.
- (2) The words 'Lecturer, Reader, University Professor shall include equivalent posts having different nomenclatures in the various faculties."

•